

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2542**  
ANSWERED ON - 17/03/2021

**OBC RESERVATION**

2542. SHRI RAJMANI PATEL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether OBCs are being given the benefit of 27 per cent reservation at the national level in the country;
- (b) the States in which reservation of 27 per cent is being given to OBCs and in which States not being given, details thereof; and
- (c) the States where 27 per cent reservation is not being given, why and for how long?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) Yes Sir.

(b) & (c) The services under the State Governments, come under the List II of the Seventh Schedule i.e. State List of the Constitution. The information regarding the reservation given to OBCs by the State Governments is not centrally maintained.

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